

(b) No, Sir.

(c) Does not arise.

RACKET IN STOLEN BRASS BEARINGS

*639. SHRI A. C. GILBERT: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a racket with the connivance of railway employees in respect of stolen brass bearings with Railway marks which were booked from Jamalpur, Raniganj and other stations of the Eastern Railway and delivered at Mirzapur, was recently unearthed;

(b) if so, the period for which this racket was being carried on and the total loss incurred by the Railways on this account till the racket was unearthed;

(c) the number of persons arrested after raids were conducted and the value of brass recovered from each of the persons involved in the racket; and

(d) the measures taken to prevent the recurrence of such rackets?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes, Sir. A racket in respect of stolen brass bearings booked from Raniganj to Mirzapur has come to light. Another racket involving booking of suspected stolen Railway property consisting of locomotive components in pieces from Jamalpur to Mirzapur has been unearthed.

(b) The matter is under investigation.

(c) 3 Persons have so far been arrested and the value of non-ferrous material recovered from each of the three persons is Rs. 180, Rs. 10,000 and Rs. 20,000.

(d) The following measures are being taken in this regard:

(i) Patrolling by armed Railway Protection Force personnel inside

the workshops at night and posting of armed guards at strategic points;

(ii) Staff of the Crime Intelligence Branch of the Railway is deputed to collect intelligence regarding culprits and receivers of stolen property, and to organise raids on them.

(iii) Intensification of checks by supervisory officials.

(iv) Collection of intelligence and raids on receivers of stolen property by the Central Crime Bureau of the Railway Board.

(v) Checking of non-ferrous material by the Government Railway Police and Railway Protection Force before its booking from Jamalpur/Raniganj stations.

(vi) Basic security arrangements around and inside the workshops have been further tightened.

लघु उद्योगों सम्बन्धी लोकनाथन समिति

*642. श्री प्रेम मनोहर :

श्री जगदम्बी प्रसाद यादव :

श्री रतन लाल जैन :

श्री सुन्दर सिंह भण्डारी :

श्री पीताम्बर दास :

श्री मान सिंह वर्मा :

डा० भाई महाबीर :

क्या औद्योगिक विकास, आन्तरिक व्यापार और समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) लघु उद्योगों का उत्पादन बढ़ाने के लिए लोकनाथन समिति द्वारा सुझाये गये अल्पकालिक तथा दीर्घकालिक उपायों का व्यौरा क्या है; और

(ख) इस सम्बन्ध में क्या कार्यवाही की गई तथा उसका क्या परिणाम रहा ?

†[LOKANATHAN COMMITTEE ON SMALL SCALE INDUSTRIES

- *642. SHRI PREM MANOHAR:
SHRI J. P. YADAV:
SHRI RATTAN LAL JAIN:
SHRI SUNDAR SINGH
BHANDARI:
SHRI PITAMBER DAS:
SHRI MAN SINGH VARMA:
DR. BHAI MAHAVIR:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) the details of the short term and long term measures that have been suggested by the Lokanathan Committee to increase production in the small scale industries; and

(b) what steps have been taken in this regard and what are the results thereof?]

औद्योगिक विकास, आन्तरिक व्यापार और सभवाय-कार्य मंत्रों (श्री फ़ख़रुद्दीन अली अहमद) : (क) लोकनाथन समिति के प्रतिवेदन में सुझाये गये अत्याविधि अभ्युपाय कर्जों की अदायगी, सरकार अथवा अन्य वित्तीय संस्थाओं और राष्ट्रीय लघु उद्योगों निगम को देय किश्तों का स्थगन, ऋण सुविधाओं को उदार बनाना, कर्जों की गारन्टी योजना को और अधिक उदार बनाना, बड़े स्टॉक रखने के लिए बैंकों द्वारा अधिक कर्जों की व्यवस्था, सावधिक तथा विपत्ताविधि बिलों की शर्तों को उदार बनाना इत्यादि से सम्बन्धित है। दीर्घाविधि अभ्युपाय, तकनीकी सहायता, विपणन सहायता, लघु उद्योगों, बड़े एककों और सरकारी क्षेत्र के उपक्रमों में सहयोग स्थापित करने के लिए गोष्ठियों का आयोजन, नई वस्तुओं के उत्पादन आरम्भ करने से पहले इनकी माँग का पूर्वानुमान, लघु उद्योग एककों को सरकारी ऋणदेशों का समुचित

भाग मिलना, बड़े ऋणदेशों के भुगतान हेतु लघु उद्योगों एककों के माय मंत्र का गठन लघु उद्योगों के उत्पादों के प्रदर्शन हेतु व्यापारिक केन्द्रों की स्थापना, आयातों और कच्चे माल का आयात तथा राजकोषीय, अभ्युपायों से सम्बन्धित हैं।

(ख) सरकार की नीति लघु एककों की सभी व्यावहारिक तरीकों से सहायता करने की है और इस समिति की सिफारिश पर इसी उद्देश्य से कार्यवाही की जा रही है।

†[THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED):

(a) The short term measures of the Lokanathan Committee report relate to postponement of repayment of loans/installments due to Government, other financial institutions and the National Small Industries Corporation, liberal credit facility, liberalisation of Credit Guarantee Scheme, more advances by Banks to hold larger stocks, and liberalising of terms of Time Bills or Usance Bills. The long term measures relate to technical assistance, marketing assistance, holding of seminars for cooperation between the small and large scale units and public sector undertakings, forecasting of demand for introduction of new items, equitable share to the small scale sector in Government orders, formation of consortia of small scale units for execution of large orders, establishment of trade centres for exhibition of the products of small scale industries, import of proto types, raw materials, and fiscal measures.

(b) The Government's policy is to assist the small scale units in every practicable way and action on the Committee's recommendations is being taken with this end in view.]